

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
STARRED QUESTION No. 99
TO BE ANSWERED ON 21st JULY 2017 (FRIDAY)/ASHADHA 30, 1939 (SAKA)

Linking of Bank Accounts with Aadhaar

*99. SHRI SHRI DHANANJAY MAHADIK:
SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of FINANCE be pleased to state:

- (a) the number of saving accounts which have been linked with Aadhaar till date, bank-wise;
- (b) whether the Government has decided that the bank accounts that are not linked to Aadhaar will be frozen and no new accounts can be opened without the 12 digit bio-metric identity number after 31st December, 2017 and if so, the details thereof and the objective behind the move;
- (c) whether the Government has made any provision to reactivate the frozen accounts and if so, the details thereof;
- (d) whether the Government has also made the Aadhaar cards along with Permanent Account Number mandatory for transactions above Rs. 50,000/- and if so, the details thereof; and
- (e) whether the said move is not likely to affect individual privacy and allow Government to breach data and spy on people and if so, the steps taken by the Government in this regard?

Answer
THE FINANCE MINISTER
(SHRI ARUN JAITLEY)

(a) to (e):- A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.*99 (19thPosition) for 21st July, 2017 by Shri Dhananjay Mahadik and Shri Ashok Shankarrao Chavan, M.P.s regarding “Linking of Bank Accounts with Aadhaar”.

- (a) Bank-wise number of savings accounts linked with Aadhaar number is at Annex.
- (b), (d) and (e) Amendments have been effected to the Prevention of Money-laundering (Maintenance of Records) Rules, 2005 to provide that accountholders eligible to be enrolled for Aadhaar, who already have an account prior to 1.6.2017, shall submit their Aadhaar number by 31.12.2017, failing which the account shall cease to be operational till the time the Aadhaar number is submitted. They further provide that an individual eligible to be enrolled for an Aadhaar number shall, at the time of commencement of an account based relationship, submit the Aadhaar number and, where Aadhaar number has not been assigned, furnish proof of enrolment for Aadhaar. There is no requirement of furnishing Aadhaar cards along with Permanent Account Number (PAN) for transactions above Rs. 50,000. However, Income-tax Rules provide for quoting of PAN or furnishing of Form No. 60 in respect of transactions of specified nature in which the volume of the transaction exceeds Rs. 50,000 in a day.
- (c) No account has been made in-operational due to non-submission of Aadhaar number as on date.

Annexure to Lok Sabha Q. No. *99 for 21.7.2017, regarding “Linking of Bank Accounts with Aadhaar”

Savings accounts seeded with Aadhaar number in Public Sector Banks
As on 7.7.2017
In lakh

Bank	Number of active accounts* seeded
Allahabad Bank	197.51
Andhra Bank	137.45
Bank of Baroda	338.38
Bank of India	353.18
Bank of Maharashtra	99.85
Canara Bank	239.49
Central Bank of India	271.26
Corporation Bank	104.38
Dena Bank	92.94
IDBI Bank Ltd.	60.28
Indian Bank	148.18
Indian Overseas Bank	108.68
Oriental Bank of Commerce	82.63
Punjab & Sind Bank	33.46
Punjab National Bank	398.05
State Bank of India	1975.61
Syndicate Bank	139.63
UCO Bank	119.09
Union Bank of India	190.79
United Bank of India	104.1
Vijaya Bank	64.97
Total	5259.91

Source: Banks

*Savings accounts having customer-induced transactions in the preceding 12 months